# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI 

Petition No. 22/TT/2012

Coram: Shri S. Jayaraman, Member<br>Shri V.S. Verma, Member<br>Shri M. Deena Dayalan, Member

Date of Hearing: 6.3.2012
Date of Order:25.4.2012


#### Abstract

In the matter of: Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 and Central Electricity regulatory Commission (Terms and Conditions of Tariff) Regulations 2009 for determination of transmission tariff (a) Combined elements of LILO of both circuits of MaduraiTrivandrum 400 kV D/C line at Tirunelveli, bus reactor-II and 3 no line reactors at Tirunelveli, Kudankulam-Tirunelveli 400 kV D/C line- I\&II, 400 kV TirunelveliUdumalpet D/C line \& 1X63 MVAR Reactors at Tirunelveli S/S (notional DOCO 1.2.2010), and (b) Combined element of ICT I\&II at Tirunelveli \& ICT-III at Udumalpet (notional DOCO 1.4.2009), under Transmission System associated with Kudankulam project from date of commercial operation to 31.3.2014 in Southern Region for tariff block 2009-14 period.


## And

In the matter of:

PowerGrid Corporation of India Ltd., Gurgaon
......Petitioner
Vs

1. Karnataka Power Transmission Corporation Ltd., Bangalore
2. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
3. Kerala State Electricity Board, Thiruvananthapuram
4. Tamil Nadu Generation and Distribution Corporation, Chennai
5. Electricity Department, Goa
6. Electricity Department, Pondicherry
7. Eastern Power Distribution Company of Andhra Pradesh Ltd, Andhra Pradesh
8. Southern Power Distribution Company of Andhra Pradesh Ltd, Andhra Pradesh
9. Central Power Distribution Company of Andhra Pradesh Ltd, Andhra Pradesh
10. Northern Power Distribution Company of Andhra Pradesh Ltd, Andhra Pradesh
11. Bangalore Electricity Supply Company Limited, Karnataka
12. Gulbarga Electricity Supply Company Limited, Karnataka
13. Hubli Electricity Supply Company Limited, Karnataka
14. MESCOM Corporate office, Karnataka
15. Chamundeswari Electricity Supply Company Limited, Karnataka
..Respondents

## The following were present:

1. Shri Mukesh Khanna, PGCIL
2. Shri P. Sharma, PGCIL
3. Shri S.S. Raju, PGCIL
4. Shri M.M. Mondal, PGCIL
5. Shri Rajeev Gupta, PGCIL

## ORDER

This petition has been filed by Powergrid Corporation of India Limited (PGCIL) seeking approval for transmission tariff from date of commercial operation to 31.3.2014 for (a) Combined elements of LILO of both circuits of MaduraiTrivandrum 400 kV D/C line at Tirunelveli, bus Reactor-II and 3 no line reactors at Tirunelveli, Kudankulam-Tirunelveli 400 kV D/C line- I\&II, 400 kV TirunelveliUdumalpet D/C line \& 1X63 MVAR Reactors at Tirunelveli sub-station (notional date of commercial operation 1.2.2010), and (b) Combined element of ICT I\&II at Tirunelveli \& ICT-III at Udumalpet (notional date of commercial operation 1.4.2009) under Transmission System associated with Kudankulam Atomic Power Project (hereinafter referred to as "transmission assets"), for tariff block 2009-14 period in Southern Region, under Regulation 86 of Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations 2009 (hereinafter referred to as "2009 regulations").
2. The assets covered in the petition and dates of their commercial operation are as under:-

| Srl. No. | (A) Combined Asset | Notional <br> DOCO |
| :--- | :--- | :---: |
| I | LILO of both circuits of Madurai -Trivandrum 400 kV D/C <br> line at Tirunelveli, | 1.2 .2010 |
| II | $400 \mathrm{kV}, 63$ MVAR Bus Reactor -II at Tirunelveli |  |
| III | 3 no line Reactors at Tirunelveli s/s |  |
| IV | Kudankulam-Tirunelveli 400 kV (Quad) D/C line-I \& II, |  |
| V | 400 kV Tirunelveli-Udumalpet D/C Line |  |
| VI | $1 \times 63$ MVAR Reactors at Tirunelveli S/S <br> [notional DOCO 01.02.2010) |  |
| VII | ICT II at Tirunelveli | 1.4 .2009 |
| VIII | ICT I at Tirunelveli |  |
| XI | ICT -III at Udumalpet |  |

3. The capital cost for Asset-I, II, III, VII \&VIII is based on admitted cost as on 31.3.2009, vide order dated 6.7.2011 in Petition No.12/2011, for Asset-IV based on admitted cost as on 1.4.2009, vide order dated 4.5.2011 in Petition No 307/2010 and for Assets-V, VI, \& IX is based on admitted cost, vide order dated 20.7.2011 in Petition No. 258/2010.
4. Details of the transmission charges claimed by the petitioner are as under:-
(₹ in lakh)

| Combined Asset I,II,III and IV |  |
| :--- | ---: |
|  | $\mathbf{2 0 0 9 - 1 0}$ <br> (Pro- rata) |
| Depreciation | 2591.86 |
| Interest on Loan | 2761.18 |
| Return on equity | 2598.85 |
| Interest on Working Capital | 212.91 |
| O \& M Expenses | 943.20 |
| Total |  |

(₹ in lakh)

| Combined Asset I,II,III,IV and V |  |
| :--- | ---: |
|  | $\mathbf{2 0 0 9 - 1 0}$ <br> (Pro-rata) |
| Depreciation | 1648.81 |
| Interest on Loan | 1463.09 |
| Return on equity | 1648.23 |
| Interest on Working Capital | 125.61 |
| O \& M Expenses | 527.73 |
| Total |  |


|  | (₹ in lakh) |  |  |  |  |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | :---: | :---: | :---: | :---: | :---: |
|  | $\mathbf{2 0 0 9 - 1 0}$ <br> (Pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |  |  |  |  |  |
|  | 665.73 | 4031.89 | 4050.14 | 4054.71 | 4054.71 |  |  |  |  |  |
| Depreciation | 587.16 | 3401.36 | 3122.47 | 2811.37 | 2496.09 |  |  |  |  |  |
| Interest on Loan | 665.45 | 4030.05 | 4048.36 | 4052.87 | 4052.87 |  |  |  |  |  |
| Return on equity | 50.98 | 308.68 | 307.62 | 305.54 | 303.42 |  |  |  |  |  |
| Interest on Working Capital | 219.82 | 1394.52 | 1474.36 | 1558.63 | 1647.53 |  |  |  |  |  |
| O \& M Expenses | $\mathbf{2 1 8 9 . 1 4}$ | $\mathbf{1 3 1 6 6 . 5 0}$ | $\mathbf{1 3 0 0 2 . 9 5}$ | $\mathbf{1 2 7 8 3 . 1 2}$ | $\mathbf{1 2 5 5 4 . 6 2}$ |  |  |  |  |  |
| Total |  |  |  |  |  |  |  |  |  |  |

(₹ in lakh)

| Combined Asset VII,VIII and IX |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | $\mathbf{2 0 0 9 - 1 0}$ <br> (Pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Depreciation | 334.75 | 342.73 | 346.90 | 346.90 | 346.90 |
| Interest on Loan | 257.25 | 242.73 | 223.16 | 199.35 | 175.56 |
| Return on equity | 332.23 | 340.15 | 344.30 | 344.30 | 344.30 |
| Interest on Working Capital | 38.13 | 39.24 | 40.15 | 40.86 | 41.64 |
| O \& M Expenses | 377.28 | 398.88 | 421.71 | 445.80 | 471.30 |
| Total | $\mathbf{1 3 3 9 . 6 4}$ | $\mathbf{1 3 6 3 . 7 3}$ | $\mathbf{1 3 7 6 . 2 2}$ | $\mathbf{1 3 7 7 . 2 1}$ | $\mathbf{1 3 7 9 . 7 0}$ |

5. The details submitted by the petitioner in support of its claim for interest on working capital are as under:-

|  | (₹ in lakh) |
| :---: | :---: |
| Combined Asset I,II,III and IV |  |
|  | $\begin{gathered} \text { 2009-10 } \\ \text { (Pro-rata) } \end{gathered}$ |
| Maintenance Spares | 141.48 |
| O \& M expenses | 78.60 |
| Receivables | 1518.00 |
| Total | 1738.08 |
| Interest | 212.91 |
| Rate of Interest | 12.25\% |

(₹ in lakh)

| Combined Asset I,II,III,IV and V |  |
| :--- | ---: |
|  | $\mathbf{2 0 0 9 - 1 0}$ <br> (Pro rata) |
| Maintenance Spares | 189.98 |
| O \& M expenses | 105.55 |
| Receivables | 2165.39 |
| Total | $\mathbf{2 4 6 0 . 9 2}$ |
| Interest | 125.61 |
| Rate of Interest | $12.25 \%$ |

(₹ in lakh)

| Combined Asset I,II,III,IV, V and VI |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | $\mathbf{2 0 0 9 - 1 0}$ <br> (Pro- rata) | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Maintenance Spares | 197.84 | 209.18 | 221.15 | 233.79 | 247.13 |
| O \& M expenses | 109.91 | 116.21 | 122.86 | 129.89 | 137.29 |
| Receivables | 2189.14 | 2194.42 | 2167.16 | 2130.52 | 2092.44 |
| Total | $\mathbf{2 4 9 6 . 8 9}$ | $\mathbf{2 5 1 9 . 8 1}$ | $\mathbf{2 5 1 1 . 1 7}$ | $\mathbf{2 4 9 4 . 2 0}$ | $\mathbf{2 4 7 6 . 8 6}$ |
| Interest | 50.98 | 308.68 | 307.62 | 305.54 | 303.42 |
| Rate of Interest | $12.25 \%$ | $12.25 \%$ | $12.25 \%$ | $12.25 \%$ | $12.25 \%$ |

(₹ in lakh)

| Combined Asset VII,VIII and IX |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | $\mathbf{2 0 0 9 - 1 0}$ <br> (Pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Maintenance Spares | 56.59 | 59.83 | 63.26 | 66.87 | 70.69 |
| O \& M expenses | 31.44 | 33.24 | 35.14 | 37.15 | 39.28 |
| Receivables | 223.27 | 227.29 | 229.37 | 229.54 | 229.95 |
| Total | $\mathbf{3 1 1 . 3 0}$ | $\mathbf{3 2 0 . 3 6}$ | $\mathbf{3 2 7 . 7 7}$ | 333.56 | 339.92 |
| Interest | 38.13 | 39.24 | 40.15 | 40.86 | 41.64 |
| Rate of Interest | $12.25 \%$ | $12.25 \%$ | $12.25 \%$ | $12.25 \%$ | $12.25 \%$ |

6. No comments or suggestions have been received from the general public in response to the notices published by the petitioner under section 64 of the Electricity Act, 2003. Reply to the petition has been filed by TANGEDCO, the Respondent No. 2.
7. TANGEDCO, Respondent No.2, vide its affidavit dated 25.12.2011, has submitted that the initial spares should be allowed individually on transmission elements and not to consider the project as a whole. Allow initial spares as per the 2009 regulations and not as per the 2004 regulations. Further, to include the 3rd ICT
at Trivandrum in the present petition, as it is part of the Kudankulam Transmission System.
8. The petitioner in its rejoinder, dated 5.3.2012, has clarified that the investment approval of the project was during the tariff block 2004-09 and a major portion of the project was commissioned during the tariff block 2004-09, wherein the norms for the initial spares was $1.5 \%$ of the capital cost of the project. While determining the initial spares of any project, the regulations prevailing at the time of conceptualization are followed by the petitioner. In the instant case, spares were procured as per the 2004 regulations prevailing at that time. It has been submitted that limiting the initial spares to the 2009 regulations would cause loss to the petitioner. Therefore, the petitioner has requested to allow initial spares considering the total cost of the project as a whole as per the 2004 regulations. As regards the 3rd ICT at Trivandrum, the petitioner has submitted that it was put under commercial operation on 1.7.2009 and the POC is effective from 1.7.2011 and thus the tariff from the date of commercial operation to 30.6 .2011 was to be shared by Kerala and from 1.7.2011, the billing collection and disbursement of transmission charges shall be governed by provisions of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 and Removal of difficulties orders issued thereafter.
9. We would like to clarify that the initial spares shall be allowed as per the regulations prevailing at the time of commissioning of the assets. As far as sharing of transmission charges is concerned, we would like to clarify that the tariff of the assets shall be shared by the beneficiaries in accordance with Regulation 33 of the 2009 regulation up to 30.6 .2011 . With effect from 1.7.2011, the billing, collection \&
disbursement of the transmission charges shall be governed by the provision of Central Electricity Regulatory Commission (sharing of inter-state transmission charges and losses) Regulations, 2010, as amended.
10. Having heard the representative of the parties and perused the material on record, we proceed to dispose of the petition.

## CAPITAL COST

11. As regards capital cost, Regulation 7(1) (a) of the 2009 regulations provides that:-
"The expenditure incurred or projected to be incurred, including interest during construction and financing charges, any gain or loss on account of foreign exchange risk variation during construction on the loan - (i) being equal to $70 \%$ of the funds deployed, in the event of the actual equity in excess of $30 \%$ of the funds deployed, by treating the excess equity as normative loan, or (ii)being equal to the actual amount of loan in the event of the actual equity less than $30 \%$ of the fund deployed, - up to the date of commercial operation of the project, as admitted by the Commission, after prudence check."
12. The capital cost considered for the purpose of tariff calculation is as follows:-
(₹ in lakh)

| Asset | Actual DOCO | Admitted cost |
| :--- | :---: | ---: |
| I | 1.5 .2008 | 15084.88 |
| II | 1.11 .2008 | 991.61 |
| III | 1.2 .2009 | 3161.37 |
| IV | 1.4 .2009 | 29739.61 |
| V | 1.11 .2009 | 25659.15 |
| VI | 1.2 .2010 | 698.83 |
| VII | 1.5 .2008 | 2798.64 |
| VIII | 1.11 .2008 | 2010.20 |
| IX | 1.4 .2009 | 1455.32 |

13. The details of the transmission assets covered in the instant petition are as under:-

Set-1 (Assets I,II,III,\&IV) - Combined element of LILO of Madurai-Trivandrum Line, Bus Reactors-II at Tirunelveli, 3 no Line Reactor at Tirunelveli, KudankulamTirunelveli D/C Line-I \& II (notional date of commercial operation 1.4.2009). Tariff has been claimed for period 1.4.2009 (notional date of commercial operation) to 31.10.2009 i.e. for 7 months.

Set-2 (Set I and Asset V) - Combined elements of LILO of Madurai - Trivandrum Line, Bus Reactors - II and 3 no Line Reactor at Tirunelveli, Kudankulam- Tirunelveli D/C Line - I \& II and Tirunelveli-Udumalpet D/C Line notional date of commercial operation 1.11.2009. Tariff has been claimed for period 1.11.2009 (notional date of commercial operation) to 31.1.2010 i.e. for 3 months.

Set-3 (Set II and Asset VI) - Combined elements of LILO of Madurai- Trivandrum Line, Bus Reactors -II and 3 no Line Reactor at Tirunelveli, Kudankulam- Tirunelveli D/C Line $-I \& I I$ and Tirunelveli-Udumalpet D/C Line and $4^{\text {th }} 63$ MVAR Line Reactors at Tirunelveli (notional date of commercial operation 1.2.2010). Tariff has been claimed for period 1.2.2010 (notional date of commercial operation) to 31.3.2014.

Set-4 (Assets VII, VIII \& IX) - Combined elements ICT-I \& II at Tirunelveli substation and 315 MVA ICT at Udumalpet (notional date of commercial operation 1.4.2009). Tariff has been claimed for period 1.4.2009 (notional date of commercial operation) to 31.3.2014.

In accordance with the notional date of commercial operation, tariff has been worked out for respective sets of assets, for the period indicated above.

## ADDITIONAL CAPITAL EXPENDITURE

14. As per Regulation 9(1) of 2009 regulations-
"Additional Capitalisation: (1) The capital expenditure incurred or projected to be incurred, on the following counts within the original scope of work, after the date of commercial operation and up to the cut-off date may be admitted by the Commission, subject to prudence check:
(i) Undischarged liabilities;
(ii) $X X X$
(iii) $X X X$
(iv) $X X X$
(iv) $X X X$ "
15. As per Regulations 2009,
"Cut-off date means $31^{\text {st }}$ March of the year closing after 2 years of the year of commercial operation of the project, and in-case of the project is declared under commercial operation in the last quarter of the year, the cut-off date shall be $31^{\text {st }}$ March of the year closing after 3 years of the year of commercial operation".

Therefore, the cut-off date for assets covered under Set 1, Set 2 and Set 4 is
31.3.2012 and for assets covered under Set 3 it is 31.3.2013.
16. Details of projected additional capital expenditure claimed by the petitioner are as follows:-

| Asset | Year | Nature | Amount |
| :---: | :---: | :---: | :---: |
| Set-1 (I,II,III,\&IV) - Combined element of LILO of Madurai-Trivandrum Line, Bus Reactors-II at Tirunelveli, 3 no Line Reactor at Tirunelveli, KudankulamTirunelveli D/C Line-I \& II | 2009-10 | Building \& Civil Works | 1.50 |
|  |  | TL | 213.02 |
|  |  | Sub Station | 227.40 |
|  |  | PLCC | 15.14 |
|  |  | Total | 457.06 |
| Set-2 (Set I and Asset V) - Combined elements of LILO of Madurai - <br> Trivandrum Line, Bus Reactors - II and 3 no Line Reactor at Tirunelveli, Kudankulam- Tirunelveli D/C Line - I \& II and Tirunelveli-Udumalpet D/C Line | 2009-10 | Building \& Civil Works | 1.50 |
|  |  | TL | 586.90 |
|  |  | Sub Station | 266.05 |
|  |  | PLCC | 31.75 |
|  |  | Total | 886.20 |
| Set-3 (Set II and Asset VI) - Combined elements of LILO of MaduraiTrivandrum Line, Bus Reactors -II and 3 no Line Reactor at Tirunelveli, | 2009-10 | Building \& Civil Works | 1.50 |
|  |  | TL | 586.90 |
|  |  | Sub-Station | 278.14 |


| Kudankulam- Tirunelveli D/C Line -I \& II and Tirunelveli-Udumalpet D/C Line and $4^{\text {th }} 63$ MVAR Line Reactors at Tirunelveli |  |  |  |
| :---: | :---: | :---: | :---: |
|  |  | PLCC | 31.75 |
|  |  | Total | 898.29 |
|  | $2010-11$ | Building \& Civil Works | 27.09 |
|  |  | TL | 377.05 |
|  |  | Sub-Station | 113.55 |
|  |  | PLCC | 8.34 |
|  |  | Total | 526.03 |
|  | 2011-12 | TL | 75 |
|  |  | Sub-Station | 90.80 |
|  |  | PLCC | 6.19 |
|  |  | Total | 171.99 |
| Set-4 (Assets VII, VIII \& IX) - Combined elements ICT-I \& II at Tirunelveli S/S and 315 MVA ICT at Udumalpet | 2009-10 | Sub Station | 143.92 |
|  |  | Total | 143.92 |
|  | 2010-11 | Sub-Station | 158.08 |
|  |  | Total | 158.08 |

17. The petitioner has claimed the additional capital expenditure on account of balance and retention payment during 2009-10 for Set 1 and Set 2 and for payment during 2009-10, 2010-11 and 2011-12 for Set 3. Similarly, on account of balance and retention payment during 2009-10 and 2010-11 for Set 4. The additional capital expenditure claimed falls within cut-off date and hence the same has been considered for the purpose of tariff calculation.

## DEBT- EQUITY RATIO

18. Regulation 12 of the 2009 regulations provides that,
"(1) For a project declared under commercial operation on or after 1.4.2009, if the equity actually deployed is more than $30 \%$ of the capital cost, equity in excess of $30 \%$ shall be treated as normative loan:

Provided that where equity actually deployed is less than $30 \%$ of the capital cost, the actual equity shall be considered for determination of tariff:

Provided further that the equity invested in foreign currency shall be designated in Indian rupees on the date of each investment.
(2) $X X X$."
19. The details of opening debt-equity of assets as on the date of commercial operation is as follows:-
(₹ in lakh)

| Capital Cost as on DOCO/Notional DOCO |  |  |
| :---: | :---: | :---: |
| Combined Asset-I,III, III \& IV |  |  |
|  | Amount (₹ in lakh) | \% |
| Debt | 34284.95 | 70.001 |
| Equity | 14692.51 | 29.999 |
| Total | 48977.46 | 100.00 |
| Combined Asset-I,II,III, IV \& V |  |  |
| Debt | 52246.60 | 70.001 |
| Equity | 22390.26 | 29.999 |
| Total | 74636.86 | 100.00 |
| Combined Asset-I,II,III, IV , V \& VI |  |  |
| Debt | 52735.57 | 70.001 |
| Equity | 22599.89 | 29.999 |
| Total | 75335.46 | 100.00 |
| Combined Asset-VII, VIII \&IX |  |  |
| Debt | 4385.20 | 70.005 |
| Equity | 1878.96 | 29.995 |
| Total | 6264.16 | 100.00 |

20. Detail of debt- equity ratio of assets is as follows:-

| Combined Asset-I,II,III \& IV |  |  |
| :--- | ---: | ---: |
|  | (₹ in lakh) | \% |
| Additional Capital for 2009-10 |  |  |
| Debt | 319.94 | 70.00 |
| Equity | 137.12 | 30.00 |
| Total | 457.06 | $\mathbf{1 0 0 . 0 0}$ |


| Combined Asset-I,II,III, IV \&V |  |  |
| :---: | :---: | :---: |
|  | (₹ in lakh) | \% |
| Additional Capital for 2009-10 |  |  |
| Debt | 620.34 | 70.00 |
| Equity | 265.86 | 30.00 |


| Combined Asset-I,II,III, IV,V\& VI |  |  |  |  |
| :--- | ---: | ---: | :---: | :---: |
|  | (₹ in lakh) | \% |  |  |
| Additional Capital for 2009-10 |  |  |  |  |
| Debt | 628.80 | 70.00 |  |  |
| Equity | 269.49 | 30.00 |  |  |
| Total | $\mathbf{8 9 8 . 2 9}$ | $\mathbf{1 0 0 . 0 0}$ |  |  |
| Additional Capital for 2010-11 |  |  |  |  |
| Debt | 368.22 | 70.00 |  |  |
| Equity | 157.81 | 30.00 |  |  |
| Total | $\mathbf{5 2 6 . 0 3}$ | $\mathbf{1 0 0 . 0 0}$ |  |  |
| Additional Capital for |  |  |  |  |
| 2011-12 |  |  |  |  |
| Debt | 120.39 | 70.00 |  |  |
| Equity | 51.60 |  |  | 30.00 |
| Total | $\mathbf{1 7 1 . 9 9}$ | $\mathbf{1 0 0 . 0 0}$ |  |  |


| Combined Asset-VII,VIII,IX |  |  |
| :--- | ---: | ---: |
|  | (₹ in lakh) | $\%$ |
| Additional Capital for 2009-10 |  |  |
| Debt | 100.74 | 70.00 |
| Equity | 43.18 | 30.00 |
| Total | 143.92 | $\mathbf{1 0 0 . 0 0}$ |
| Additional Capital for 2010-11 |  |  |
| Debt | 110.66 | 70.00 |
| Equity | 47.42 | 30.00 |
| Total | 158.08 | 100.00 |

## RETURN ON EQUITY

21. Regulation 15 of the 2009 regulations provides that:-
"15. (1) Return on equity shall be computed in rupee terms, on the equity base determined in accordance with regulation 12.
(2) Return on equity shall be computed on pre-tax basis at the base rate of $15.5 \%$ to be grossed up as per clause (3) of this regulation:

Provided that in case of projects commissioned on or after 1st April, 2009, an additional return of $0.5 \%$ shall be allowed if such projects are completed within the timeline specified in Appendix-II:

Provided further that the additional return of $0.5 \%$ shall not be admissible if the project is not completed within the timeline specified above for reasons whatsoever.
(3) The rate of return on equity shall be computed by grossing up the base rate with the Minimum Alternate/Corporate Income Tax Rate for the year 2008-09, as per the Income Tax Act, 1961, as applicable to the concerned generating company or the transmission licensee, as the case may be:

Provided that return on equity with respect to the actual tax rate applicable to the generating company or the transmission licensee, as the case may be, in line with the provisions of the relevant Finance Acts of the respective year during the tariff period shall be trued up separately for each year of the tariff period along with the tariff petition filed for the next tariff period.
(4) Rate of return on equity shall be rounded off to three decimal points and be computed as per the formula given below:

Rate of pre-tax return on equity $=$ Base rate $/(1-t)$
Where $t$ is the applicable tax rate in accordance with clause (3) of this regulation.
(5) The generating company or the transmission licensee as the case may be, shall recover the shortfall or refund the excess Annual Fixed charge on account of Return on Equity due to change in applicable Minimum Alternate/ Corporate Income Tax Rate as per the Income Tax Act, 1961 (as amended from time to time) of the respective financial year directly without making any application before the Commission.

Provided further that Annual Fixed charge with respect to the tax rate applicable to the generating company or the transmission licensee, as the case may be, in line with the provisions of the relevant Finance Acts of the respective financial year during the tariff period shall be trued up in accordance with Regulation 6 of these regulations"
22. The petitioner's prayer to allow grossing up the base rate of return on equity based on tax rates viz., MAT, surcharge, any other cess, charges, levies etc., as per relevant Finance Act, shall be settled in accordance with the provisions of Regulation 15 of 2009 regulations as amended by Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Second Amendment) Regulations, 2011.
23. Return on equity has been calculated as per Regulation 15 of the 2009 regulations with pre-tax return on equity of $17.481 \%$.
24. In view of the above, the following amount of equity has been considered for calculation of return of equity:-
(₹ in lakh)

| Asset I,III,III,IV |  |
| :--- | ---: |
|  | 2009-10 <br> (pro-rata) |
| Opening Equity | 14692.51 |
| Addition due to Additional | 137.12 |
| Capitalisation | 14829.63 |
| Closing Equity | 14761.07 |
| Average Equity | $\mathbf{1 5 . 5 0 \%}$ |
| Return on Equity (Base Rate ) | $11.33 \%$ |
| Tax rate for the year 2008-09 (MAT) | $17.481 \%$ |
| Rate of Return on Equity (Pre Tax ) | $\mathbf{2 5 8 0 . 3 8}$ |
| Return on Equity (Pre Tax) |  |


| ( F in lakh) |  |
| :---: | :---: |
| Asset I,II,III,IV \& V |  |
|  | $\begin{aligned} & \hline 2009-10 \\ & \text { (pro-rata) } \end{aligned}$ |
| Opening Equity | 22390.26 |
| Addition due to Additional Capitalisation | 265.86 |
| Closing Equity | 22656.12 |
| Average Equity | 22523.19 |
| Return on Equity (Base Rate ) | 15.50\% |
| Tax rate for the year 2008-09 (MAT) | 11.33\% |
| Rate of Return on Equity (Pre Tax) | 17.481\% |
| Return on Equity (Pre Tax) | 1640.53 |

(₹ in lakh)

|  | Asset I,II,III,IV, V \&VI |  |  | (₹ in lakh) |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | 2009-10 <br> (pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Opening Equity | 22599.89 | 22869.38 | 23027.19 | 23078.78 | 23078.78 |
| Addition due to Additional <br> Capitalisation | 269.49 | 157.81 | 51.60 | 0.00 | 0.00 |
| Closing Equity | 22869.38 | 23027.19 | 23078.78 | 23078.78 | 23078.78 |
| Average Equity | 22734.63 | 22948.28 | 23052.98 | 23078.78 | 23078.78 |
| Return on Equity (Base <br> Rate ) | $\mathbf{1 5 . 5 0 \%}$ | $\mathbf{1 5 . 5 0 \%}$ | $\mathbf{1 5 . 5 0 \%}$ | $\mathbf{1 5 . 5 0 \%}$ | $\mathbf{1 5 . 5 0 \%}$ |
| Tax rate for the year 2008- <br> 09 (MAT) | $11.33 \%$ | $11.33 \%$ | $11.33 \%$ | $11.33 \%$ | $11.33 \%$ |
| Rate of Return on Equity <br> (Pre Tax ) | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre <br> Tax) | $\mathbf{6 6 2 . 3 7}$ | $\mathbf{4 0 1 1 . 5 9}$ | $\mathbf{4 0 2 9 . 8 9}$ | $\mathbf{4 0 3 4 . 4 0}$ | $\mathbf{4 0 3 4 . 4 0}$ |

(₹ in lakh)

|  | Asset VII,VIII,IX |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | 2009-10 <br> (pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Opening Equity | 1878.96 | 1922.13 | 1969.56 | 1969.56 | 1969.56 |
| Addition due to Additional <br> Capitalisation | 43.18 | 47.42 | 0.00 | 0.00 | 0.00 |
| Closing Equity | 1922.13 | 1969.56 | 1969.56 | 1969.56 | 1969.56 |
| Average Equity | 1900.55 | 1945.85 | 1969.56 | 1969.56 | 1969.56 |
| Return on Equity (Base <br> Rate ) | $\mathbf{1 5 . 5 0 \%}$ | $\mathbf{1 5 . 5 0} \%$ | $\mathbf{1 5 . 5 0 \%}$ | $\mathbf{1 5 . 5 0 \%}$ | $\mathbf{1 5 . 5 0 \%}$ |
| Tax rate for the year 2008- <br> 09 (MAT) | $11.33 \%$ | $11.33 \%$ | $11.33 \%$ | $11.33 \%$ | $11.33 \%$ |
| Rate of Return on Equity <br> (Pre Tax ) | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre <br> Tax) | $\mathbf{3 3 2 . 2 3}$ | $\mathbf{3 4 0 . 1 5}$ | $\mathbf{3 4 4 . 3 0}$ | $\mathbf{3 4 4 . 3 0}$ | $\mathbf{3 4 4 . 3 0}$ |

## INTEREST ON LOAN

25. Regulation 16 of the 2009 regulations provides that,-
"16. (1) The loans arrived at in the manner indicated in regulation 12 shall be considered as gross normative loan for calculation of interest on loan.
(2) The normative loan outstanding as on 1.4.2009 shall be worked out by deducting the cumulative repayment as admitted by the Commission up to 31.3.2009 from the gross normative loan.
(3) The repayment for the year of the tariff period 2009-14 shall be deemed to be equal to the depreciation allowed for that year:
(4) Notwithstanding any moratorium period availed by the generating company or the transmission licensee, as the case may be the repayment of loan shall be considered from the first year of commercial operation of the project and shall be equal to the annual depreciation allowed,.
(5) The rate of interest shall be the weighted average rate of interest calculated on the basis of the actual loan portfolio at the beginning of each year applicable to the project:

Provided that if there is no actual loan for a particular year but normative loan is still outstanding, the last available weighted average rate of interest shall be considered:
Provided further that if the generating station or the transmission system, as the case may be, does not have actual loan, then the weighted average rate of interest of the generating company or the transmission licensee as a whole shall be considered.
(6) The interest on loan shall be calculated on the normative average loan of the year by applying the weighted average rate of interest.
(7) The generating company or the transmission licensee, as the case may be, shall make every effort to re-finance the loan as long as it results in net savings on interest and in that event the costs associated with such re-financing shall be borne by the beneficiaries and the net savings shall be shared between the beneficiaries and the generating company or the transmission licensee, as the case may be, in the ratio of 2:1.
(8) The changes to the terms and conditions of the loans shall be reflected from the date of such re-financing.
(9) In case of dispute, any of the parties may make an application in accordance with the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, as amended from time to time, including statutory re-enactment thereof for settlement of the dispute:

Provided that the beneficiary or the transmission customers shall not withhold any payment on account of the interest claimed by the generating company or the transmission licensee during the pendency of any dispute arising out of re-financing of loan."
26. In these calculations, interest on loan has been worked out as follows:-
(a) Gross amount of loan, repayment of instalments and rate of interest and weighted average rate of interest on actual average loan have been considered as per the petition;
(b) The repayment for the tariff period 2009-14 shall be deemed to be equal to the depreciation allowed for that period; and
(c) Weighted average rate of interest on actual average loan worked out as per (i) above is applied on the notional average loan during the year to arrive at the interest on loan.
27. Detailed calculations of the weighted revised average rate of interest have been in Annexure I, II, III, and IV to this order.
28. Details of the interest on loan worked on the above basis are as under:-

| (₹ in lakh) |  |
| :--- | ---: |
| Asset I,IIIIII,IV |  |
|  | $\mathbf{2 0 0 9 - 1 0}$ <br> (pro-rata) |
| Gross Normative Loan | 34284.95 |
| Cumulative Repayment upto Previous <br> Year | 415.38 |
| Net Loan-Opening | 33869.57 |
| Addition due to Additional Capitalisation | 319.94 |
| Repayment during the year | 2586.27 |
| Net Loan-Closing | 31603.25 |
| Average Loan | 32736.41 |
| Weighted Average Rate of Interest on | $8.4352 \%$ |
| Loan | $\mathbf{2 7 6 1 . 3 9}$ |
| Interest |  |


| (₹ in lakh) |  |
| :--- | ---: |
| Asset I,II,III,IV \& V |  |
|  | $\mathbf{2 0 0 9 - 1 0}$ <br> (pro-rata) |
| Gross Normative Loan | 52246.37 |
| Cumulative Repayment upto Previous | 1337.20 |
| Year | 50909.17 |
| Net Loan-Opening | 620.34 |
| Addition due to Additional Capitalisation | 1646.48 |
| Repayment during the year | 49883.03 |
| Net Loan-Closing | 50396.10 |
| Average Loan | $7.0503 \%$ |
| Weighted Average Rate of Interest on |  |
| Loan | $\mathbf{1 4 8 0 . 4 5}$ |
| Interest |  |

(₹ in lakh)

| Asset I,II,III,IV, V \&VI |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: |
|  | $\begin{aligned} & 2009-10 \\ & \text { (pro-rata) } \end{aligned}$ | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
| Gross Normative Loan | 52735.57 | 53364.37 | 53732.59 | 53852.98 | 53852.98 |
| Cumulative Repayment upto Previous Year | 2073.58 | 2738.38 | 6764.68 | 10809.22 | 14858.34 |
| Net Loan-Opening | 50661.98 | 50625.99 | 46967.91 | 43043.76 | 38994.65 |
| Addition due to Additional Capitalisation | 628.80 | 368.22 | 120.39 | 0.00 | 0.00 |
| Repayment during the year | 664.79 | 4026.30 | 4044.54 | 4049.12 | 4049.12 |
| Net Loan-Closing | 50625.99 | 46967.91 | 43043.76 | 38994.65 | 34945.53 |
| Average Loan | 50643.99 | 48796.95 | 45005.84 | 41019.20 | 36970.09 |
| Weighted Average Rate of Interest on Loan | 7.0741\% | 7.0935\% | 7.0718\% | 7.0002\% | 6.9131\% |
| Interest | 597.10 | 3461.41 | 3182.72 | 2871.41 | 2555.76 |

(₹ in lakh)

| Asset VII,VIII,IX |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: |
|  | $\begin{aligned} & 2009-10 \\ & \text { (pro-rata) } \end{aligned}$ | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
| Gross Normative Loan | 4385.20 | 4485.95 | 4596.60 | 4596.60 | 4596.60 |
| Cumulative Repayment upto Previous Year | 120.60 | 455.35 | 798.08 | 1144.98 | 1491.88 |
| Net Loan-Opening | 4264.60 | 4030.59 | 3798.52 | 3451.62 | 3104.72 |
| Addition due to Additional Capitalisation | 100.74 | 110.66 | 0.00 | 0.00 | 0.00 |
| Repayment during the year | 334.75 | 342.73 | 346.90 | 346.90 | 346.90 |
| Net Loan-Closing | 4030.59 | 3798.52 | 3451.62 | 3104.72 | 2757.82 |
| Average Loan | 4147.60 | 3914.56 | 3625.07 | 3278.17 | 2931.27 |
| Weighted Average Rate of Interest on Loan | 6.2024\% | 6.2007\% | 6.1560\% | 6.0811\% | 5.9891\% |
| Interest | 257.25 | 242.73 | 223.16 | 199.35 | 175.56 |

## DEPRECIATION

29. The petitioner has claimed actual depreciation as a component of Annual Fixed Charges. However, Regulation 17 (4) of the 2009 regulations provides as under:-
"Depreciation shall be calculated annually based on Straight Line Method and at rates specified in Appendix-III to these regulations for the assets of the generating station and transmission system:

Provided that, the remaining depreciable value as on 31th March of the year closing after a period of 12 years from date of commercial operation shall be spread over the balance useful life of the asset".
30. Accordingly depreciation for the period 2009-10 for Set-1 \& Set-2 works out to ₹1508.66 lakh (for 7 months) and ₹960.45 lakh (for 3 months), respectively. For Set-3 it works out to ₹664.79 lakh, ₹4026.25 lakh, ₹4044.54 lakh, ₹4049.12 lakh and ₹4049.12 lakh for the period 2009-10, 2010-11, 2011-2012, 2012-13 and 2013-14, respectively. For Set-4 depreciation works out to ₹334.75 lakh, ₹342.73 lakh for the period of 2009-10, 2010-11, respectively and ₹346.90 lakh each for the period 201112, 2012-13 \& 2013-14. Cumulative depreciation for assets under Set-1, 2, 3, and 4 is ₹415.38 lakh, ₹1336.56 lakh, ₹2073.58 lakh \& ₹120.60 lakh, respectively.
31. Details of the depreciation worked out are as given as under:-

| (₹ in lakh) |  |
| :--- | ---: |
|  | 2009-10 <br> (pro-rata) |
|  | 48977.47 |
| Opening Gross Block | 457.06 |
| Addition during 2009-14 due to <br> Projected Additional Capitalisation | 49434.53 |
| Closing Gross Block | 49206.00 |
| Average Gross Block | $5.2560 \%$ |
| Rate of Depreciation | 44122.50 |
| Depreciable Value | 43707.12 |
| Remaining Depreciable Value | $\mathbf{2 5 8 6 . 2 7}$ |
| Depreciation | 3001.65 |
| Cumulative Depreciation |  |


| Asset I,II,III,IV \& V |  |
| :--- | ---: |
|  |  |
|  | 2009-10 <br> (pro-rata) |
| Opening Gross Block | 74636.63 |
| Addition during 2009-14 due to <br> Projected Additional Capitalisation | 886.20 |
| Closing Gross Block | 75522.83 |
| Average Gross Block | 75079.73 |
| Rate of Depreciation | $5.2631 \%$ |
| Depreciable Value | 67408.85 |
| Remaining Depreciable Value | 66071.66 |
| Depreciation | $\mathbf{1 6 4 6 . 4 8}$ |
| Cumulative Depreciation | 2983.68 |


| Asset I,II,III,IV, V \&VI (F in lakh) |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  |  |
|  | 2009-10 (pro-rata) | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
| Opening Gross Block | 75335.46 | 76233.75 | 76759.78 | 76931.77 | 76931.77 |
| Addition during 2009-14 due to Projected Additional Capitalisation | 898.29 | 526.03 | 171.99 | 0.00 | 0.00 |
| Closing Gross Block | 76233.75 | 76759.78 | 76931.77 | 76931.77 | 76931.77 |
| Average Gross Block | 75784.60 | 76496.76 | 76845.77 | 76931.77 | 76931.77 |
| Rate of Depreciation | 5.2633\% | 5.2634\% | 5.2632\% | 5.2633\% | 5.2633\% |
| Depreciable Value | 68043.24 | 68684.19 | 68998.29 | 69075.69 | 69075.69 |
| Remaining Depreciable Value | 65969.66 | 65945.81 | 62233.62 | 58266.47 | 54217.35 |
| Depreciation | 664.79 | 4026.30 | 4044.54 | 4049.12 | 4049.12 |
| Cumulative Depreciation | 2738.38 | 6764.68 | 10809.22 | 14858.34 | 18907.45 |

(₹ in lakh)

| Asset VII,VIII,IX |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | 2009-10 <br> (pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Opening Gross Block | 6264.16 | 6408.08 | 6566.16 | 6566.16 | 6566.16 |
| Addition during 2009-14 <br> due to Projected Additional <br> Capitalisation | 143.92 | 158.08 | 0.00 | 0.00 | 0.00 |
| Closing Gross Block | 6408.08 | 6566.16 | 6566.16 | 6566.16 | 6566.16 |
| Average Gross Block | 6336.12 | 6487.12 | 6566.16 | 6566.16 | 6566.16 |
| Rate of Depreciation | $5.2833 \%$ | $5.2832 \%$ | $5.2831 \%$ | $5.2831 \%$ | $5.2831 \%$ |
| Depreciable Value | 5702.51 | 5838.41 | 5909.54 | 5909.54 | 5909.54 |
| Remaining Depreciable <br> Value | 5581.91 | 5383.05 | 5111.46 | 4764.56 | 4417.66 |
| Depreciation | $\mathbf{3 3 4 . 7 5}$ | $\mathbf{3 4 2 . 7 3}$ | $\mathbf{3 4 6 . 9 0}$ | $\mathbf{3 4 6 . 9 0}$ | $\mathbf{3 4 6 . 9 0}$ |
| Cumulative Depreciation | 455.35 | 798.08 | 1144.98 | 1491.88 | 1838.78 |

## OPERATION \& MAINTENANCE EXPENSES

32. The petitioner has submitted that O\&M expenses for 2009-14 tariff block had been arrived on the basis of normalized actual O\&M expenses of the petitioner during the year 2003-04 to 2007-08. The wage hike of $50 \%$ on account of pay revision of the employees of public sector undertaking was also considered while calculating the O\&M expenses for tariff period 2009-14. The petitioner has submitted that it would approach the Commission for suitable revision in the norms for O\&M expenses in case the impact of wage hike w.e.f 1.1.2007 is more than $50 \%$.
33. It is clarified that, if any, application for revision of norms of O\&M expenses is filed by the petitioner in future, it will be dealt with in accordance with law. In the instant petition O\&M expenses are allowed on the basis of existing norms.
34. Clause (9) of Regulation 19 of the 2009 regulations prescribed the norms for operation and maintenance expenditure based on the type of sub-station and line. The norms for the assets covered in this petition are as follows:-

## (₹ in lakh)

| Elements | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
| :--- | ---: | ---: | ---: | ---: | ---: |
| 400 kV (twin <br> conductor) D/C T/Line <br> (₹ in lakh/ km) | 0.627 | 0.663 | 0.701 | 0.741 | 0.783 |
| 400 kV D/C (Quad <br> conductor) T/Line <br> (₹in lakh/ km) | 0.940 | 0.994 | 1.051 | 1.111 | 1.174 |
| 400 kV bay <br> (Fin lakh/ bay) | 52.40 | 55.40 | 58.57 | 61.92 | 65.46 |
| 220 kV bay <br> (₹in lakh/ bay) | 36.68 | 38.78 | 41.00 | 43.34 | 45.82 |

35. Based on the above norms, the petitioner has calculated the following operational and maintainance expenses which are allowed:-
I. Combined assets of LILO of Madurai-Trivandrum Line, Bus Reactor-2 \& 3 nos. Line Reactor at Tirunelveli, Kudankulam-Tirunelveli D/C Line I \& II (notional date of commercial operation: 1.4.2009)
(₹ in lakh)

| Assets | 2009-10 <br> (Pro-rata) |
| :--- | ---: |
| $106.372 \mathrm{~km}, 400 \mathrm{kV}$ (twin conductor) D/C T/Line | 38.91 |
| $152.023(72.489+79.534) \mathrm{km}, 400 \mathrm{kV}$ Quad conductor) | 83.36 |
| T/Line | 427.93 |
| 14 nos. 400 kV Bays | $\mathbf{5 5 0 . 2 0}$ |
| Total O\&M Expenditure |  |

II. Combined LILO of Madurai- Trivandrum Line, Bus Reactor-2 \& 3 no. Line Reactor at Tirunelveli, Kudankulam- Tirunelveli D/C Line-I \& II and TirunelveliUdumalpet D/C Line, notional date of commercial operation: 1.11.2009.
(₹ in lakh)

| Assets | 2009-10 <br> (Pro-rata) |
| :--- | ---: |
| $371.359(106.372+264.987) \mathrm{km}, 400 \mathrm{kV}$ D/C (twin conductor) T/Line | 58.21 |
| $152.023(72.489+79.534) \mathrm{km}, 400 \mathrm{kV}$ D/C (Quad conductor) T/Line | 35.72 |
| 17 nos. 400 kV Bays | 222.70 |
| Total O\&M Expenditure | $\mathbf{3 1 6 . 6 3}$ |

III. LILO of Madurai-Trivandrum Line, Bus Reactor-2 \& 3 nos. Line Reactor at Tirunelveli, Kudankulam-Tirunelveli D/C Line-I \& II, Tirunelveli- Udumalpet D/C Line and 4th 63 MVAR Line Reactor at Tirunelveli, notional date of commercial operation: 1.2.2010.
(₹ in lakh)

| Assets | 2009-10 <br> (Pro-rata) | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
| :--- | ---: | ---: | ---: | ---: | ---: |
| $371.359 ~(106.372$ <br> $+264.987) ~ k m, ~ 400 ~ k V ~ D / C ~$ <br> (twin conductor) T/Line | 38.81 | 246.21 | 260.32 | 275.18 | 290.77 |
| $152.023(72.489+79.534)$ <br> km, 400 kV D/C (Quad <br> conductor) T/Line | 23.82 | 151.11 | 159.78 | 168.90 | 178.48 |
| 18 nos. 400 kV Bays | 157.20 | 997.20 | 1054.26 | 1114.56 | 1178.28 |
| Total O\&M Expenditure | $\mathbf{2 1 9 . 8 2}$ | $\mathbf{1 3 9 4 . 5 2}$ | $\mathbf{1 4 7 4 . 3 6}$ | $\mathbf{1 5 5 8 . 6 3}$ | $\mathbf{1 6 4 7 . 5 3}$ |

IV. Combined elements of ICT-I \& II at Tirunelveli \& ICT-III at Udumalpet, notional date of commercial operation: 1.4.2009.

| Assets | $\mathbf{2 0 0 9 - 1 0}$ | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| :--- | :---: | :---: | :---: | :---: | :---: |
| 3 nos. 400 kV Bays | 157.20 | 166.20 | 175.71 | 185.76 | 196.38 |
| 6 nos. 220 kV Bays | 220.08 | 232.68 | 246.00 | 260.04 | 274.92 |
| Total O\&M <br> Expenditure | $\mathbf{3 7 7 . 2 8}$ | $\mathbf{3 9 8 . 8 8}$ | $\mathbf{4 2 1 . 7 1}$ | $\mathbf{4 4 5 . 8 0}$ | $\mathbf{4 7 1 . 3 0}$ |

## INTEREST ON WORKING CAPITAL

36. As per the 2009 regulations the components of the working capital and the interest thereon are discussed hereunder:-
(i) Receivables: As per Regulation 18(1) (c) (i) of the 2009 regulations, receivables will be equivalent to two months of fixed cost. The petitioner has claimed the receivables on the basis of 2 months transmission charges claimed in the petition. In the tariff being allowed, receivables have been worked out on the basis of 2 months transmission charges.
(ii) Maintenance spares: Maintenance spares have worked on the based on 15\% of Operation and Maintenance expenses specified in Regulation 19 of the 2009.
(iii) O \& M expenses: Regulation 18(1) (c) (iii) of the 2009 regulations provides for operation and maintenance expenses for one month as a component of working capital. The petitioner has claimed O\&M expenses for 1 month of the respective year. This has been considered in the working capital.
(iv) Rate of interest on working capital: In these calculations, the SBI PLR as on 1.4.2009, i.e., interest rate of $12.25 \%$ has been considered in accordance with the 2009 regulations, as amended vide the second amendment regulations notified in June 2011, for calculating on working capital.
37. Necessary computations in support of interest on working capital are appended hereunder:-
(₹ in lakh)

| Asset I,II,III,IV |  |
| :--- | ---: |
|  | 2009-10 (pro-rata for 7 <br> month) |
| Maintenance Spares | 82.53 |
| O \& M expenses | 45.85 |
| Receivables | 883.13 |
| Total | $\mathbf{1 0 1 1 . 5 1}$ |
| Interest | 123.91 |

(₹ in lakh)

| Asset I,III,III,IV \& V |  |
| :--- | ---: |
|  | 2009-10 (pro-rata for 3 <br> month) |
| Maintenance Spares | 47.50 |
| O \& M expenses | 26.39 |
| Receivables | 542.09 |
| Total | $\mathbf{6 1 5 . 9 8}$ |
| Interest | $\mathbf{7 5 . 4 6}$ |


| (₹ in lakh) |  |  |  |  |  |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | :---: | :---: | :---: | :---: | :---: |
|  | Asset I,II,III,IV, V \&VI <br> (pro-rata for <br> 2 month) |  |  |  |  |  | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Maintenance Spares | 197.84 | 209.18 | 221.15 | 233.79 | 247.13 |  |  |  |  |  |
| O \& M expenses | 109.91 | 116.21 | 122.86 | 129.89 | 137.29 |  |  |  |  |  |
| Receivables | 2195.19 | 2200.54 | 2173.31 | 2136.64 | 2098.49 |  |  |  |  |  |
| Total | $\mathbf{2 5 0 2 . 9 4}$ | $\mathbf{2 5 2 5 . 9 3}$ | $\mathbf{2 5 1 7 . 3 3}$ | $\mathbf{2 5 0 0 . 3 2}$ | $\mathbf{2 4 8 2 . 9 2}$ |  |  |  |  |  |
| Interest | 51.10 | 309.43 | 308.37 | 306.29 | 304.16 |  |  |  |  |  |

(₹ in lakh)

| Asset VII,VIII,IX |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | 2009-10 <br> (pro-rata for <br> 2 month) | $\mathbf{2 0 1 0 - 1 1}$ | 2011-12 | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Maintenance Spares | 56.59 | 59.83 | 63.26 | 66.87 | 70.70 |
| O \& M expenses | 31.44 | 33.24 | 35.14 | 37.15 | 39.28 |
| Receivables | 223.28 | 227.29 | 229.37 | 229.53 | 229.95 |
| Total | $\mathbf{3 1 1 . 3 1}$ | $\mathbf{3 2 0 . 3 6}$ | $\mathbf{3 2 7 . 7 7}$ | $\mathbf{3 3 3 . 5 5}$ | $\mathbf{3 3 9 . 9 2}$ |
| Interest | 38.14 | 39.24 | 40.15 | 40.86 | 41.64 |

## TRANSMISSION CHARGES

38. The transmission charges being allowed for the transmission lines are summarized below:-
( $₹$ in lakh)

| Asset I,II,II,IV |  |
| :--- | ---: |
|  | 2009-10 <br> (Pro-rata for 2 <br> months) |
| Depreciation | 1508.66 |
| Interest on Loan | 1610.81 |
| Return on equity | 1505.22 |
| Interest on Working Capital | 123.91 |
| O \& M Expenses | 550.20 |
| Total | $\mathbf{5 2 9 8 . 8 1}$ |


|  | ₹ in lakh) |
| :--- | ---: |
| Asset I,II,III,IV \& V | 2009-10 <br> (Pro-rata for 2 <br> months) |
|  | 411.62 |
| Depreciation | 370.11 |
| Interest on Loan | 310.13 |
| Return on equity | 131.94 |
| Interest on Working Capital | $\mathbf{1 3 5 5 . 2 4}$ |
| O \& M Expenses |  |
| Total |  |

(₹ in lakh)

| Asset I,II,III,IV, V \&VI |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2009-10 <br> (Pro-rata for 2 months) | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
| Depreciation | 664.79 | 4026.30 | 4044.54 | 4049.12 | 4049.12 |
| Interest on Loan | 597.10 | 3461.41 | 3182.72 | 2871.41 | 2555.76 |
| Return on equity | 662.37 | 4011.59 | 4029.89 | 4034.40 | 4034.40 |
| Interest on Working Capital | 51.10 | 309.43 | 308.37 | 306.29 | 304.16 |
| O \& M Expenses | 219.82 | 1394.52 | 1474.36 | 1558.63 | 1647.53 |
| Total | 2195.19 | 13203.25 | 13039.89 | 12819.84 | 12590.97 |

(₹ in lakh)

| Asset VII,VIII,IX |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | 2009-10 <br> (Pro-rata <br> for 2 <br> months) | 2010-11 | 2011-12 | 2012-13 | $\mathbf{2 0 1 3 - 1 4}$ |
| Depreciation | 334.75 | 342.73 | 346.90 | 346.90 | 346.90 |
| Interest on Loan | 257.25 | 242.73 | 223.16 | 199.35 | 175.56 |
| Return on equity | 332.23 | 340.15 | 344.30 | 344.30 | 344.30 |
| Interest on Working <br> Capital | 38.14 | 39.24 | 40.15 | 40.86 | 41.64 |
| O \& M Expenses | 377.28 | 398.88 | 421.71 | 445.80 | 471.30 |
| Total | $\mathbf{1 3 3 9 . 6 5}$ | $\mathbf{1 3 6 3 . 7 3}$ | $\mathbf{1 3 7 6 . 2 2}$ | $\mathbf{1 3 7 7 . 2 1}$ | $\mathbf{1 3 7 9 . 7 0}$ |

## FILING FEE AND THE PUBLICATION EXPENSES

39. The petitioner has sought reimbursement of fee paid by it for filing the petition and publication expenses. In accordance with our order dated 11.1.2010 in Petition No. 109/2009, the petitioner shall be entitled to recover the filing fee directly from the beneficiaries on pro-rata basis. The petitioner shall also be entitled for reimbursement of the publication expenses in connection with the present petition, directly from the beneficiaries on pro-rata basis.

## LICENCE FEE

40. The petitioner submitted that in O\&M norms for tariff block 2009-14, the cost associated with license fees had not been captured and the license fee may be allowed to be recovered separately from the respondents. It is clarified that the petitioner's prayer for licence fee shall be dealt with in accordance with our order dated 25.10.2011 in Petition No. 21/2011 and 22/2011.

## SERVICE TAX

41. The petitioner has made a prayer to be allowed to bill and recover the service tax on transmission charges separately from the respondents, if it is subjected to such service tax in future. We consider the prayer of the petitioner pre-mature and accordingly it is rejected.

## SHARING OF TRANSMISSION CHARGES

42. The transmission charges allowed shall be recovered on monthly basis in accordance with Regulation 23 and shared by the beneficiaries in accordance with Regulation 33 of the 2009 regulation up to 30.6.2011. With effect from 1.7.2011, the billing, collection \& disbursement of the transmission charges shall be governed by the provision of Central Electricity Regulatory Commission (sharing of inter-state transmission charges and losses) Regulations, 2010 as amended.
43. This order disposes of Petition No.22/TT/2012

Sd/-
(M. Deena Dayalan) Member

Sd/-
(V.S. Verma)

Member

Sd/-
(S. Jayaraman) Member

## CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

|  | Details of Loan | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | BOND XXVIII |  |  |  |  |  |
|  | Gross loan opening | 4839.10 | 4839.10 | 4839.10 | 4839.10 | 4839.10 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 0.00 | 403.26 |
|  | Net Loan-Opening | 4839.10 | 4839.10 | 4839.10 | 4839.10 | 4435.84 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 | 403.26 | 403.26 |
|  | Net Loan-Closing | 4839.10 | 4839.10 | 4839.10 | 4435.84 | 4032.58 |
|  | Average Loan | 4839.10 | 4839.10 | 4839.10 | 4637.47 | 4234.21 |
|  | Rate of Interest | 9.33\% | 9.33\% | 9.33\% | 9.33\% | 9.33\% |
|  | Interest | 451.49 | 451.49 | 451.49 | 432.68 | 395.05 |
|  | Rep Schedule | 12 equal annual installments w.e.f 15.12.2012 |  |  |  |  |
|  |  |  |  |  |  |  |
| 2 | BOND XIX |  |  |  |  |  |
|  | Gross loan opening | 574.00 | 574.00 | 574.00 | 574.00 | 574.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 47.83 | 95.67 | 143.50 |
|  | Net Loan-Opening | 574.00 | 574.00 | 526.17 | 478.33 | 430.50 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 47.83 | 47.83 | 47.83 | 47.83 |
|  | Net Loan-Closing | 574.00 | 526.17 | 478.33 | 430.50 | 382.67 |
|  | Average Loan | 574.00 | 550.08 | 502.25 | 454.42 | 406.58 |
|  | Rate of Interest | 9.25\% | 9.25\% | 9.25\% | 9.25\% | 9.25\% |
|  | Interest | 53.10 | 50.88 | 46.46 | 42.03 | 37.61 |
|  | Rep Schedule | 12 equal annual installments w.e.f 15.12.2012 |  |  |  |  |
|  |  |  |  |  |  |  |
| 3 | BOND XX |  |  |  |  |  |
|  | Gross loan opening | 40.00 | 40.00 | 40.00 | 40.00 | 40.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 3.33 | 6.67 | 10.00 |
|  | Net Loan-Opening | 40.00 | 40.00 | 36.67 | 33.33 | 30.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 3.33 | 3.33 | 3.33 | 3.33 |
|  | Net Loan-Closing | 40.00 | 36.67 | 33.33 | 30.00 | 26.67 |
|  | Average Loan | 40.00 | 38.33 | 35.00 | 31.67 | 28.33 |
|  | Rate of Interest | 8.93\% | 8.93\% | 8.93\% | 8.93\% | 8.93\% |
|  | Interest | 3.57 | 3.42 | 3.13 | 2.83 | 2.53 |
|  | Rep Schedule | 12 equal annual installments w.e.f 07.09.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 4 | BOND XXI |  |  |  |  |  |



[^0]|  | Interest | 1325.32 | 1325.32 | 1270.10 | 1159.66 | 1049.21 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Rep Schedule | 12 equal annual installments w.e.f 12.06.2011 |  |  |  |  |
| 8 | BOND XXVI |  |  |  |  |  |
|  | Gross loan opening | 1160.00 | 1160.00 | 1160.00 | 1160.00 | 1160.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 96.67 | 193.33 |
|  | Net Loan-Opening | 1160.00 | 1160.00 | 1160.00 | 1063.33 | 966.67 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 96.67 | 96.67 | 96.67 |
|  | Net Loan-Closing | 1160.00 | 1160.00 | 1063.33 | 966.67 | 870.00 |
|  | Average Loan | 1160.00 | 1160.00 | 1111.67 | 1015.00 | 918.33 |
|  | Rate of Interest | 9.30\% | 9.30\% | 9.30\% | 9.30\% | 9.30\% |
|  | Interest | 107.88 | 107.88 | 103.39 | 94.40 | 85.41 |
|  | Rep Schedule | 12 equal annual installments w.e.f 07.03.2012 |  |  |  |  |
|  |  |  |  |  |  |  |
| 9 | ADB-III (Exchange Rate 40.87) |  |  |  |  |  |
|  | Gross loan opening | 4495.70 | 4495.70 | 4495.70 | 4495.70 | 4495.70 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 67.89 | 213.55 | 374.04 | 551.17 |
|  | Net Loan-Opening | 4495.70 | 4427.81 | 4282.15 | 4121.66 | 3944.53 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 67.89 | 145.66 | 160.50 | 177.13 | 195.11 |
|  | Net Loan-Closing | 4427.81 | 4282.15 | 4121.66 | 3944.53 | 3749.41 |
|  | Average Loan | 4461.76 | 4354.98 | 4201.91 | 4033.09 | 3846.97 |
|  | Rate of Interest | 2.715\% | 2.715\% | 2.715\% | 2.715\% | 2.715\% |
|  | Interest | 121.14 | 118.24 | 114.08 | 109.50 | 104.45 |
|  | Rep Schedule | Half yearly installments w.e.f 15.01.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 9 | ADB-III (Exchange Rate 49.4) |  |  |  |  |  |
|  | Gross loan opening | 296.40 | 296.40 | 296.40 | 296.40 | 296.40 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 4.48 | 14.08 | 24.66 | 36.34 |
|  | Net Loan-Opening | 296.40 | 291.92 | 282.32 | 271.74 | 260.06 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 4.48 | 9.60 | 10.58 | 11.68 | 12.86 |
|  | Net Loan-Closing | 291.92 | 282.32 | 271.74 | 260.06 | 247.20 |
|  | Average Loan | 294.16 | 287.12 | 277.03 | 265.90 | 253.63 |
|  | Rate of Interest | 2.715\% | 2.715\% | 2.715\% | 2.715\% | 2.715\% |
|  | Interest | 7.99 | 7.80 | 7.52 | 7.22 | 6.89 |
|  | Rep Schedule | Half yearly installments w.e.f 15.01.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 9 | ADB-III (Exchange Rate 49.57) |  |  |  |  |  |
|  | Gross loan opening | 892.26 | 892.26 | 892.26 | 892.26 | 892.26 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 13.47 | 42.38 | 74.24 | 109.39 |
|  | Net Loan-Opening | 892.26 | 878.79 | 849.88 | 818.02 | 782.87 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 13.47 | 28.91 | 31.85 | 35.16 | 38.72 |


|  | Net Loan-Closing | 878.79 | 849.88 | 818.02 | 782.87 | 744.14 |
| :--- | :--- | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Average Loan | 885.52 | 864.33 | 833.95 | 800.45 | 763.51 |
|  | Rate of Interest | $2.715 \%$ | $2.715 \%$ | $2.715 \%$ | $2.715 \%$ | $2.715 \%$ |
|  | Interest | 24.04 | 23.47 | 22.64 | 21.73 | 20.73 |
|  | Rep Schedule | Half yearly installments w.e.f 15.01 .2010 |  |  |  |  |
|  |  |  |  |  |  |  |
|  | Total Loan |  |  |  |  |  |
|  | Gross loan opening | 34587.46 | 34587.46 | 34587.46 | 34587.46 | 34587.46 |
|  | Cumulative Repayment upto | 0.00 | 85.83 | 1085.17 | 3293.44 | 5925.99 |
|  | DOCO/previous year |  |  |  |  |  |
|  | Net Loan-Opening | 34587.46 | 34501.63 | 33502.29 | 31294.02 | 28661.47 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 85.83 | 999.34 | 2208.26 | 2632.56 | 2655.29 |
|  | Net Loan-Closing | 34501.63 | 33502.29 | 31294.02 | 28661.47 | 26006.17 |
|  | Average Loan | 34544.54 | 34001.96 | 32398.15 | 29977.74 | 27333.82 |
|  | Rate of Interest | $\mathbf{8 . 4 3 5 2 \%}$ | $\mathbf{8 . 4 5 1 7 \%}$ | $\mathbf{8 . 4 4 4 2 \%}$ | $\mathbf{8 . 4 0 2 0 \%}$ | $\mathbf{8 . 3 4 9 6 \%}$ |
|  | Interest | 2913.91 | 2873.75 | 2735.77 | 2518.72 | 2282.27 |

## CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

(₹ in lakh)

|  | Details of Loan | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | BOND XXVIII |  |  |  |  |  |
|  | Gross loan opening | 4883.10 | 4883.10 | 4883.10 | 4883.10 | 4883.10 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 0.00 | 406.93 |
|  | Net Loan-Opening | 4883.10 | 4883.10 | 4883.10 | 4883.10 | 4476.18 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 | 406.93 | 406.93 |
|  | Net Loan-Closing | 4883.10 | 4883.10 | 4883.10 | 4476.18 | 4069.25 |
|  | Average Loan | 4883.10 | 4883.10 | 4883.10 | 4679.64 | 4272.71 |
|  | Rate of Interest | 9.33\% | 9.33\% | 9.33\% | 9.33\% | 9.33\% |
|  | Interest | 455.59 | 455.59 | 455.59 | 436.61 | 398.64 |
|  | Rep Schedule | 12 equal annual installments w.e.f 15.12.2012 |  |  |  |  |
|  |  |  |  |  |  |  |
| 2 | BOND XIX |  |  |  |  |  |
|  | Gross loan opening | 574.00 | 574.00 | 574.00 | 574.00 | 574.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 47.83 | 95.67 | 143.50 |
|  | Net Loan-Opening | 574.00 | 574.00 | 526.17 | 478.33 | 430.50 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 47.83 | 47.83 | 47.83 | 47.83 |
|  | Net Loan-Closing | 574.00 | 526.17 | 478.33 | 430.50 | 382.67 |
|  | Average Loan | 574.00 | 550.08 | 502.25 | 454.42 | 406.58 |
|  | Rate of Interest | 9.25\% | 9.25\% | 9.25\% | 9.25\% | 9.25\% |
|  | Interest | 53.10 | 50.88 | 46.46 | 42.03 | 37.61 |
|  | Rep Schedule | 12 equal annual installments w.e.f 15.12.2012 |  |  |  |  |
|  |  |  |  |  |  |  |
| 3 | BOND XX |  |  |  |  |  |
|  | Gross loan opening | 40.00 | 40.00 | 40.00 | 40.00 | 40.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 3.33 | 6.67 | 10.00 |
|  | Net Loan-Opening | 40.00 | 40.00 | 36.67 | 33.33 | 30.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 3.33 | 3.33 | 3.33 | 3.33 |
|  | Net Loan-Closing | 40.00 | 36.67 | 33.33 | 30.00 | 26.67 |
|  | Average Loan | 40.00 | 38.33 | 35.00 | 31.67 | 28.33 |
|  | Rate of Interest | 8.93\% | 8.93\% | 8.93\% | 8.93\% | 8.93\% |
|  | Interest | 3.57 | 3.42 | 3.13 | 2.83 | 2.53 |
|  | Rep Schedule | 12 equal annual installments w.e.f 07.09.2010 |  |  |  |  |
|  |  |  |  |  |  |  |





## CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

|  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | BOND XXVIII |  |  |  |  |  |
|  | Gross loan opening | 4883.10 | 4883.10 | 4883.10 | 4883.10 | 4883.10 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 0.00 | 406.93 |
|  | Net Loan-Opening | 4883.10 | 4883.10 | 4883.10 | 4883.10 | 4476.18 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 | 406.93 | 406.93 |
|  | Net Loan-Closing | 4883.10 | 4883.10 | 4883.10 | 4476.18 | 4069.25 |
|  | Average Loan | 4883.10 | 4883.10 | 4883.10 | 4679.64 | 4272.71 |
|  | Rate of Interest | 9.33\% | 9.33\% | 9.33\% | 9.33\% | 9.33\% |
|  | Interest | 455.59 | 455.59 | 455.59 | 436.61 | 398.64 |
|  | Rep Schedule | 12 equal annual installments w.e.f 15.12.2012 |  |  |  |  |
|  |  |  |  |  |  |  |
| 2 | BOND XIX |  |  |  |  |  |
|  | Gross loan opening | 574.00 | 574.00 | 574.00 | 574.00 | 574.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 47.83 | 95.67 | 143.50 |
|  | Net Loan-Opening | 574.00 | 574.00 | 526.17 | 478.33 | 430.50 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 47.83 | 47.83 | 47.83 | 47.83 |
|  | Net Loan-Closing | 574.00 | 526.17 | 478.33 | 430.50 | 382.67 |
|  | Average Loan | 574.00 | 550.08 | 502.25 | 454.42 | 406.58 |
|  | Rate of Interest | 9.25\% | 9.25\% | 9.25\% | 9.25\% | 9.25\% |
|  | Interest | 53.10 | 50.88 | 46.46 | 42.03 | 37.61 |
|  | Rep Schedule | 12 equal annual installments w.e.f 15.12.2012 |  |  |  |  |
|  |  |  |  |  |  |  |
| 3 | BOND XX |  |  |  |  |  |
|  | Gross loan opening | 40.00 | 40.00 | 40.00 | 40.00 | 40.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 3.33 | 6.67 | 10.00 |
|  | Net Loan-Opening | 40.00 | 40.00 | 36.67 | 33.33 | 30.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 3.33 | 3.33 | 3.33 | 3.33 |
|  | Net Loan-Closing | 40.00 | 36.67 | 33.33 | 30.00 | 26.67 |
|  | Average Loan | 40.00 | 38.33 | 35.00 | 31.67 | 28.33 |
|  | Rate of Interest | 8.93\% | 8.93\% | 8.93\% | 8.93\% | 8.93\% |
|  | Interest | 3.57 | 3.42 | 3.13 | 2.83 | 2.53 |
|  | Rep Schedule | 12 equal annual installments w.e.f 07.09.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 4 | BOND XXI |  |  |  |  |  |



|  | Interest | 1497.02 | 1497.02 | 1434.65 | 1309.89 | 1185.14 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Rep Schedule | 12 equal annual installments w.e.f 12.06.2011 |  |  |  |  |
| 8 | BOND XXVI |  |  |  |  |  |
|  | Gross loan opening | 1549.20 | 1549.20 | 1549.20 | 1549.20 | 1549.20 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 129.10 | 258.20 |
|  | Net Loan-Opening | 1549.20 | 1549.20 | 1549.20 | 1420.10 | 1291.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 129.10 | 129.10 | 129.10 |
|  | Net Loan-Closing | 1549.20 | 1549.20 | 1420.10 | 1291.00 | 1161.90 |
|  | Average Loan | 1549.20 | 1549.20 | 1484.65 | 1355.55 | 1226.45 |
|  | Rate of Interest | 9.30\% | 9.30\% | 9.30\% | 9.30\% | 9.30\% |
|  | Interest | 144.08 | 144.08 | 138.07 | 126.07 | 114.06 |
|  | Rep Schedule | 12 equal annual installments w.e.f 07.03.2012 |  |  |  |  |
|  |  |  |  |  |  |  |
| 9 | ADB-III (Exchange Rate 40.87) |  |  |  |  |  |
|  | Gross loan opening | 4495.70 | 4495.70 | 4495.70 | 4495.70 | 4495.70 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 67.89 | 213.55 | 374.04 | 551.17 |
|  | Net Loan-Opening | 4495.70 | 4427.81 | 4282.15 | 4121.66 | 3944.53 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 67.89 | 145.66 | 160.50 | 177.13 | 195.11 |
|  | Net Loan-Closing | 4427.81 | 4282.15 | 4121.66 | 3944.53 | 3749.41 |
|  | Average Loan | 4461.76 | 4354.98 | 4201.91 | 4033.09 | 3846.97 |
|  | Rate of Interest | 2.715\% | 2.715\% | 2.715\% | 2.715\% | 2.715\% |
|  | Interest | 121.14 | 118.24 | 114.08 | 109.50 | 104.45 |
|  | Rep Schedule | Half yearly installments w.e.f 15.01.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 10 | ADB-III (Exchange Rate 49.4) |  |  |  |  |  |
|  | Gross loan opening | 296.40 | 296.40 | 296.40 | 296.40 | 296.40 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 4.48 | 14.08 | 24.66 | 36.34 |
|  | Net Loan-Opening | 296.40 | 291.92 | 282.32 | 271.74 | 260.06 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 4.48 | 9.60 | 10.58 | 11.68 | 12.86 |
|  | Net Loan-Closing | 291.92 | 282.32 | 271.74 | 260.06 | 247.20 |
|  | Average Loan | 294.16 | 287.12 | 277.03 | 265.90 | 253.63 |
|  | Rate of Interest | 2.715\% | 2.715\% | 2.715\% | 2.715\% | 2.715\% |
|  | Interest | 7.99 | 7.80 | 7.52 | 7.22 | 6.89 |
|  | Rep Schedule | Half yearly installments w.e.f 15.01.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 11 | ADB-III (Exchange Rate 49.57) |  |  |  |  |  |
|  | Gross loan opening | 892.26 | 892.26 | 892.26 | 892.26 | 892.26 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 13.47 | 42.38 | 74.24 | 109.39 |
|  | Net Loan-Opening | 892.26 | 878.79 | 849.88 | 818.02 | 782.87 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 13.47 | 28.91 | 31.85 | 35.16 | 38.72 |

Order in Petition No. 22/TT/2012


## CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN



| 4 | BOND XXII |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Gross loan opening | 200.00 | 200.00 | 200.00 | 200.00 | 200.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 16.67 | 33.33 | 50.00 |
|  | Net Loan-Opening | 200.00 | 200.00 | 183.33 | 166.67 | 150.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 16.67 | 16.67 | 16.67 | 16.67 |
|  | Net Loan-Closing | 200.00 | 183.33 | 166.67 | 150.00 | 133.33 |
|  | Average Loan | 200.00 | 191.67 | 175.00 | 158.33 | 141.67 |
|  | Rate of Interest | 8.68\% | 8.68\% | 8.68\% | 8.68\% | 8.68\% |
|  | Interest | 17.36 | 16.64 | 15.19 | 13.74 | 12.30 |
|  | Rep Schedule | 12 equal annual installments w.e.f 07.12.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 5 | BOND XXIV |  |  |  |  |  |
|  | Gross loan opening | 100.00 | 100.00 | 100.00 | 100.00 | 100.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 8.33 | 16.67 | 25.00 |
|  | Net Loan-Opening | 100.00 | 100.00 | 91.67 | 83.33 | 75.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 8.33 | 8.33 | 8.33 | 8.33 |
|  | Net Loan-Closing | 100.00 | 91.67 | 83.33 | 75.00 | 66.67 |
|  | Average Loan | 100.00 | 95.83 | 87.50 | 79.17 | 70.83 |
|  | Rate of Interest | 9.95\% | 9.95\% | 9.95\% | 9.95\% | 9.95\% |
|  | Interest | 9.95 | 9.54 | 8.71 | 7.88 | 7.05 |
|  | Rep Schedule | 12 equal annual installments w.e.f 26.03.2011 |  |  |  |  |
|  |  |  |  |  |  |  |
| 6 | BOND XXV |  |  |  |  |  |
|  | Gross loan opening | 325.00 | 325.00 | 325.00 | 325.00 | 325.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 27.08 | 54.17 |
|  | Net Loan-Opening | 325.00 | 325.00 | 325.00 | 297.92 | 270.83 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 27.08 | 27.08 | 27.08 |
|  | Net Loan-Closing | 325.00 | 325.00 | 297.92 | 270.83 | 243.75 |
|  | Average Loan | 325.00 | 325.00 | 311.46 | 284.38 | 257.29 |
|  | Rate of Interest | 10.10\% | 10.10\% | 10.10\% | 10.10\% | 10.10\% |
|  | Interest | 32.83 | 32.83 | 31.46 | 28.72 | 25.99 |
|  | Rep Schedule | 12 equal annual installments w.e.f 12.06.2011 |  |  |  |  |
|  |  |  |  |  |  |  |
| 7 | BOND XXVI |  |  |  |  |  |
|  | Gross loan opening | 153.00 | 153.00 | 153.00 | 153.00 | 153.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 12.75 | 25.50 |
|  | Net Loan-Opening | 153.00 | 153.00 | 153.00 | 140.25 | 127.50 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 12.75 | 12.75 | 12.75 |
|  | Net Loan-Closing | 153.00 | 153.00 | 140.25 | 127.50 | 114.75 |
|  | Average Loan | 153.00 | 153.00 | 146.63 | 133.88 | 121.13 |


|  | Rate of Interest | 9.30\% | 9.30\% | 9.30\% | 9.30\% | 9.30\% |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Interest | 14.23 | 14.23 | 13.64 | 12.45 | 11.26 |
|  | Rep Schedule | 12 equal annual installments w.e.f 07.03.2012 |  |  |  |  |
|  |  |  |  |  |  |  |
| 8 | ADB-III (Exchange Rate51.55) |  |  |  |  |  |
|  | Gross loan opening | 1018.63 | 1018.63 | 1018.63 | 1018.63 | 1018.63 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 15.38 | 48.38 | 84.75 | 124.88 |
|  | Net Loan-Opening | 1018.63 | 1003.25 | 970.24 | 933.88 | 893.74 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 15.38 | 33.00 | 36.37 | 40.13 | 44.21 |
|  | Net Loan-Closing | 1003.25 | 970.24 | 933.88 | 893.74 | 849.54 |
|  | Average Loan | 1010.94 | 986.74 | 952.06 | 913.81 | 871.64 |
|  | Rate of Interest | 2.715\% | 2.715\% | 2.715\% | 2.715\% | 2.715\% |
|  | Interest | 27.45 | 26.79 | 25.85 | 24.81 | 23.67 |
|  | Rep Schedule | Half yearly installments w.e.f 15.01.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 9 | ADB-III (Exchange Rate 40.87) |  |  |  |  |  |
|  | Gross loan opening | 408.70 | 408.70 | 408.70 | 408.70 | 408.70 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 6.17 | 19.41 | 34.00 | 50.11 |
|  | Net Loan-Opening | 408.70 | 402.53 | 389.29 | 374.70 | 358.59 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 6.17 | 13.24 | 14.59 | 16.10 | 17.74 |
|  | Net Loan-Closing | 402.53 | 389.29 | 374.70 | 358.59 | 340.86 |
|  | Average Loan | 405.61 | 395.91 | 381.99 | 366.64 | 349.72 |
|  | Rate of Interest | 2.715\% | 2.715\% | 2.715\% | 2.715\% | 2.715\% |
|  | Interest | 11.01 | 10.75 | 10.37 | 9.95 | 9.50 |
|  | Rep Schedule | Half yearly installments w.e.f 15.01.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 10 | ADB-III (Exchange Rate 49.4) |  |  |  |  |  |
|  | Gross loan opening | 592.80 | 592.80 | 592.80 | 592.80 | 592.80 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 8.95 | 28.16 | 49.32 | 72.68 |
|  | Net Loan-Opening | 592.80 | 583.85 | 564.64 | 543.48 | 520.12 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 8.95 | 19.21 | 21.16 | 23.36 | 25.73 |
|  | Net Loan-Closing | 583.85 | 564.64 | 543.48 | 520.12 | 494.40 |
|  | Average Loan | 588.32 | 574.25 | 554.06 | 531.80 | 507.26 |
|  | Rate of Interest | 2.715\% | 2.715\% | 2.715\% | 2.715\% | 2.715\% |
|  | Interest | 15.97 | 15.59 | 15.04 | 14.44 | 13.77 |
|  | Rep Schedule | Half yearly installments w.e.f 15.01.2010 |  |  |  |  |
|  |  |  |  |  |  |  |
| 11 | BOND XXVIII |  |  |  |  |  |
|  | Gross loan opening | 337.97 | 337.97 | 337.97 | 337.97 | 337.97 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 0.00 | 28.16 |
|  | Net Loan-Opening | 337.97 | 337.97 | 337.97 | 337.97 | 309.81 |




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